



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING CAUSE LIST

FOR THE MONTH OF OCT -2022

HEARING DATED 17/10/2022

SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

S.N O	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	3080090	964639	DEEPAN CHAKKARAVARTHY.R & R.K.DEWAN AND CO	A.JAYAKUMAR VS RAYMOND APPAREL LIMITED		
2	4247867	1015022	DEEPAN CHAKKARAVARTHY.R & INDUS	MRS.MANJU DEVI TRADING AS M/S. PANKAJ EXPORT VS DEEPAK CHANDRAPRAKASH PARWANI		
3	4491800	1069977	SILAMBUOLI M & ADITYA AND ASSOCIATES	MR.SANJAY S.KULKARNI VS EMCURE PHARMACEUTICALS LIMITED		
4	4491801	1071069	SILAMBUOLI M & SHAH AND SHAH	MR.SANJAY S.KULKARNI VS CORAL LABORATORIES LIMITED		
5	5176478	1149267	SILAMBUOLI M & W.S.KANE AND CO	HANUMAN SINGH TRADING AS M/S.AVON NOVELTIES VS JYOTHY LABS LIMITED		
6	1388976	718852	REMFY AND SAGAR	PREMIUM AQUA SERVOCES PVT.LTD VS CHIA KHIM LEE FOOD INDUSTRIES PTE LTD		



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SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

S.N O	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	1355043	736886	DEPENNING AND DEPENNING & R.K.DEWAN AND CO	PERSEE MEDICA VS PARENTERAL DRUGS (I) LTD		
2	1505935	737034	L.R.SWAMI CO & R.K.DEWAN AND CO	M.SAROJINIAMMAL VS SUPER SALTS PVT.LTD		
3	1527838	733935	C.DANIEL AND GLADYS & V.RAGYARAGHAVAN	VENKATA RAMA RAO AVVAS VS N.RANGA RAO AND SONS		
4	1505935	737060	L.R.SWAMI CO & VIDHANI TRADE MARKS CO	M.SAROJINIAMMAL VS G.D.FOODS MFG.(INDIA) PVT.LTD		
5	1527838	736794	C.DANIEL AND GLADYS & DELHI REGISTRATION SERVICES	VENKATA RAMA RAO AVVAS VS IZUK CHEMICALS AND HERBALS		



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1	1411958	736545	L.R.SWAMI CO & ANAND AND ANAND	NARMADHA CHEMICALS PVT.LTD VS COLGATE PALMOLIVE CO		
2	1427571	736323	HARIKRISHNA S HOLLA & SUSHANT M.SINGH ANS ASSOCIATES	GUNDREDDY AMARESHWARA RAO VS VIRBAC ANIMAL HEALTH INDIA PVT.LTD		
3	1550900	736337	ASHOK RAM KUMAR AND SRINIVAS MURTHY & THE ACME COMPANY	TRINETHRA SUPERRETAIL PVT.LTD VS PEE CEE SOAP AND CHEMICAL LTD		
4	1573007	736312	G.RAMJI & INDIA LAW SERVICES,ADVOCATES AND LEGAL CONSULTANTS	K.R.MANOHRAN VS LUPIN LIMITED		
5	1573007	733839	G.RAMJI & ANAND AND ANAND	K.R.MANOHRAN VS NEON LABORATORIES LIMITED		



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SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

S.N O	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	1103647	735698	INTERNATIONAL TRADE MARKS BUREAU & MANGLA REGISTRATION SERVICE	Y N KUMARASWAMY RAJU VS PANACEA BIOTEC LTD		
2	1103647	735698	Y N KUMARASWAMY RAJU & V.RAVI	INTERNATIONAL TRADE MARKS BUREAU VS PANACEA BIOTEC LTD		
3	1558638	739200	C.DANIEL AND GLADYS & TRADEMARK JURIS	ORCHID CHEMICALS AND PHARMACEUTICALS LTD VS JPI COMMERCIAL, LLC		
4	1550888	736438	ASHOK RAM KUMAR AND A.SRINIVAS MURTHY & SAIKRISHNA AND ASSOCIATES	TRINETHRA SUPERRETAIL PVT.LTD VS LUXOR WRITING INSTRUMENTS PVT.LTD		
5	1550898	736336	ASHOK RAM KUMAR AND A.SRINIVAS MURTHY & THE ACME COMPANY	TRINETHRA SUPERRETAIL PVT.LTD VS PEE CEE SOAP AND CHEMICAL LTD		